

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.82 of 2020

Commissioner, of Central Excise Patna (now known as Commissioner,
Central GST and CX, Patna-II)

... .. Appellant/s

Versus

M/s Steel Centre

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Anshuman Singh, Advocate
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE SUNIL DUTTA MISHRA
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

6 16-01-2026 Learned counsel for the appellant prays for and is granted four weeks' time to remove the defect(s) as pointed out by the Registry.

2. Re-notify this case on 13.02.2026.

(Nani Tagia, J)

(Sunil Dutta Mishra, J)

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